

**GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT
(STATE LITIGATION)**

F.12(18)RAJ/VAD/19 Part

JAIPUR, DATED: 27/7/22

::Minutes of Meeting ::

A review meeting under the Chairpersonship of the Chief Secretary was convened on 22-07-2022 at 5:00 P.M. through video conferencing. The object of the meeting was to evaluate the progress of the decision taken in the earlier meeting dated 13-05-2022.

In the said meeting the following directions were given by the Chairperson.

- 1- That all the Departments shall take a serious note of the review meetings and be well prepared with their progress/ action report while participating in the review meetings.
- 2- That the Departments shall trace out the cases, where interim orders have been passed by various Courts due to which the recruitment and promotion process have come to a stand still. Focus should be given in particular for removing the impediments by maintaining effective coordination amongst Department and initiating requisite amendments process in recruitment Rules, so that the process of recruitment and promotions may proceed smoothly.
- 3- That the Departments shall trace out the cases of similar nature pending before the Hon'ble High Court Jodhpur and Bench Jaipur and maintain coordination with the advocates representing these cases so that uniform stand is taken at the behest of the State before both the Courts mentioned herein above.
- 4- That the Nodal Officer for each Department shall not be below the rank of Joint Secretary.
- 5- That all the Department shall provide the particulars of the Nodal Officer to the Ld. Advocate General .
- 6- That the Ld. Advocate General shall provide a list of issues to the office of Chairperson for deliberations in forthcoming meetings.
- 7- That further meeting will be convened in phased manner, with the following Departments preferably in the next week (time and date of which shall be communicated in due course of time) to discuss the above mentioned issues and evaluate the progress/action of the decisions taken in the meeting dated 13-05-2022:-
 - 1- Education (including Sanskrit Education)
 - 2- Medical and Health
 - 3- Home
 - 4- Department of personnel
 - 5- Finance
 - 6- Agriculture
 - 7- Revenue
 - 8- Tribal Area Development Department.

The meeting concluded with a vote of thanks to the chair.


27/7/22
(Anupama Rajeev Bijlani)
Secretary, Law

Copy forwarded to the following for information:-

1. Sr. DS to Chief Secretary, Rajasthan, Jaipur.
2. PS to Ld. Advocate General, Rajasthan

3. PS to All Additional Chief Secretaries/Principal Secretaries/Secretaries /Head of Departments.
4. PS to Secretary, RPSC, Ajmer.
5. PS to Secretary, Staff Service Selection Board, Jaipur.
6. PS to Registrar, Rajasthan Nursing Council, Jaipur.
7. PS to Registrar, Rajasthan Para Medical Council, Jaipur.
8. Programmer, Law and Legal affairs Department for uploading and further transmission.
9. Guard File.


27/7/2022
Secretary, Law